GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:5160 ANSWERED ON:08.05.2012 PRICING OF ETHANOL Alagiri Shri S. ;Singh Rajkumari Ratna

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Expert Committee on Pricing of Ethanol has submitted its Final Report;

(b) if so, the details thereof;

(c) the salient features and recommendations made in the said Report;

(d) the details of the decision taken by the Government thereon; and

(e) the time by which it is likely to be implemented fully?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Yes, Madam.

(b)& (c): The Expert Committee, chaired by Dr. Saumitra Chaudhuri, Member, Planning Commission, in its report submitted in March 2011, has recommended a formula for pricing of bio-ethanol which is derived broadly from the price of motor spirit as against adopting the cost-based approach. The formula is based on, among other factors, the price of petrol, tax breaks, energy adjustment price and impact on retail prices of 5% Ethanol Blending Programme (EBP). The formula gives an ex-factory price of ethanol as Rs. 26.67 per liter for the quarter ending December, 2010, and this price is applicable for all supplies of ethanol till the quarter ending March, 2011.

(d)& (e): The report is presently under examination.